Contempt Petition No.26/2003.

In

Original Application No.189/1995. this the day of 03.03.2004.

HON'BLE SHRI S.P. ARYA, MEMBER (A).
HON'BLE SHRI M.L. SAHNI, MEMBER (J).

S.N. Srivastava, aged about 46 years, son of Late Sri V.N. Prasad Srivastava, resident of IInd .50-J, Central Power House !Colony, N.Rly. Charbagh, Lucknow.

... Applicant.

Applicant Inperson.

## Versus.

Sri S.C. Manchanda, General Manager (P),
N.Rly., Head Quarter, Baroda House, New Delhi.

2. Sri H.K. Jaggi, Chief Bridge Engineer, N.Rly., Head Quarter Office, Baroda House, New Delhi.

... Respondents.

By Applicant: - Sri A.K. Chaturvadi.

ORDER (ORAL)

## BY HON'BLE SHRI S.P. ARYA, MEMBER (A).

Heard, Shri S.N. Srivastava applicant inperson and Shri A.K. Chaturvadi, for respondents. The applicant has already been promoted to the post of Bridge Inspector Grade-II w.e.f. the date of his juniors i.e. 23.2.1989. The applicant argues that he has not been paid any back wages. It is specifically provided in the order

that no back wages shall be paid. We find that substantial compliance has been made. The C.C.P. is dismissed accordingly. Notices are discharged.

MEMBER (J)

MEMBER (A).

Dated: -03.03.2004. Lucknow. ak.